

ITEM NO.108

COURT NO.2

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3198 OF 2007

AGRICULTURAL PRODUCE MARKETING COMMTT.

Appellant (s)

VERSUS

BANNAMMA & ORS.

Respondent(s)

(With appln(s) for Raising additional grounds)

Date: 16/04/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Ms. Anjana Chandrashekar, Adv.

For Respondent(s) Mr. B. Subrahmanya Prasad, Adv.

Mr. A.S. Bhasme, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter beyond ensuing summer vacation.

(Pardeep Kumar)
AR-cum-PS

(Renu Diwan)
Court Master